

## BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

O.A. No. 546 OF 2024

In the matter of:

Suo Moto Cognizance News Item titled  
"Ludhiana PPCB report flags 54 dyeing units in Buddha  
Nallah's catchment" appearing in the Hindustan Times  
dated 25.04.2024.

Short Reply/Status Report in the form of affidavit by  
Jitendra Jorwal IAS, Deputy Commissioner,  
Ludhiana

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It is most respectfully showeth:

1. That the Hon'ble National Green Tribunal was pleased to take  
Suo Motto Cognizance of a News Item titled as "Ludhiana  
PPCB report flags 54 dyeing units in Buddha Nallah's  
catchment" appearing in the Hindustan Times dated  
25.04.2024. The article alleges that despite substantial  
investments in the rejuvenation of Buddha Nallah,  
environmental activists have raised concerns over the findings  
of the report and stated that the NGT should conduct

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sampling from the independent body and with the presence of locals, without any prior warning to the industrialists. After consideration of the matter, the Hon'ble Tribunal has passed an order dated 13.05.2024 thereby impleading the Punjab Pollution Control Board through its Member Secretary; Central Pollution Control Board through its Member Secretary and Deputy Commissioner, Ludhiana as respondents in the case with direction to file their response.

2. That the last hearing of the case was held on 14.8.2024, wherein the Hon'ble Tribunal held as under:

*Report/Reply on behalf of PPCB, DM Ludhiana and CPCB have been filed.*

*2. Learned counsel for the DM Ludhiana submits that certain reports from the other Departments are awaited and therefore a fresh report on receipt of said reports will be filed within four weeks by DM Ludhiana.*

#### **Short Reply/Status Report**

3. That briefly stated that in compliance to the orders of Hon'ble NGT dated 13.5.2025, Punjab Pollution Control Board (PPCB) and Central Pollution Control Board (CPCB) which are the technical agencies for evaluation have already furnished



Status Reports/Replies in the above case and the same have already been taken on record by the Hon'ble Tribunal.

4. It is further humbly submitted that as per the directions of the Hon'ble Tribunal, this office had already issued a letter with no. 15315-18/M.A dated 02-08-2024 (Attached at **Annexure-A**) to Commissioner, Corporation Municipal Corporation, Ludhiana and Executive Engineer, Punjab Pollution Control Board, Ludhiana, Executive Engineer, Drainage-cum-mining and Geology Division, Ludhiana and Executive Engineer, Sewerage Board, Ludhiana to conduct a visit of the various sites of Buddha Dariya to collect the samples randomly and submit a reports to this office.

5. That in compliance to above, monitoring of Budha Dariya was carried out on August 6, 2024, and August 9, 2024 by the Joint teams of the stakeholder departments. For third party monitoring, Punjab Biotechnology Incubator, Mohali (PBTI) was also engaged for the said monitoring. As per the directions of District Administration, dyeing industries of Ludhiana attached with 3 CETPs as well as scattered industries agreed and voluntarily closed their units during sampling on 09.08.2024. The sampling was conducted at various locations across the city as well as on the upstream and downstream points including that at Walipur where Budha Nallah merges

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with River Satluj. Results have been received from PBTI as well as PPCB Labs.

6. That the Environmental Engineer, PPCB vide letter no. 2296 dated 13.11.2024 has submitted comments on the sampling and analysis results is attached as **Annexure-B**.
7. It is humbly submitted that sampling and analysis report received from Punjab Pollution Control Board vide letter no. 2296 dated 13.11.2024 to this office on 18-11-2024. In this regard PPCB has stated as under:

*"The observations and findings recorded and explained herein above clearly indicate that water in Buddha Nallah was having dilution to such an extent on the date of sampling in comparison to other days for which comments cannot be offered and logical conclusions cannot be drawn."*

8. That the Deputy Commissioner, Ludhiana had held meeting vide letter no. 24647-52/M.A dated 18.11.2024 (Attached as **Annexure-C**) on 19.11.2024 with the officers of Municipal Corporation, Ludhiana and Punjab Pollution Control Board wherein, it was directed Punjab Pollution Control Board vide letter no. 24671-72/M.A dated 19-11-2024 (Attached as **Annexure-D**) to coordinate or contact at your level with IITs (Ropar etc) or any other external institution/agency of repute to obtain a final conclusion or expert comments on the matter. It is also directed to request experts from such reputed



institutes to visit the site, if deemed necessary, to verify the findings, so the necessary action based on findings can be taken by the department concerned.

9. It is humbly submitted that the undersigned has followed the instruction passed earlier by Hon'ble National Green Tribunal. That in the view of the compliance of factual report is submitted made herein above, with request to Original Application No 546 of 2024 may be disposed-off with appropriate orders. Any instructions passed by the Hon'ble Tribunal shall be complied in letter and spirit.

It is, therefore, prayed that the Original Application No 546 of 2024 may kindly be disposed off with appropriate orders.

Verified that the affidavit S.J.A./G.P.A. has been readover & explained to the deponent. Deponent who seemed correct to undersigned & same at the time making above statement.

**Submitted by**

(Jitendra Jorwal, IAS)

District Magistrate, Ludhiana



**Verification:-**

Verified that the contents of para no.1 to 9 of the above reply are true and correct to my knowledge as derived from the official record. No part of the above reply is false and nothing material has been kept concealed therein.

Dated:- 20-11-2024

Place:- LUDHIANA

(Jitendra Jorwal, IAS)

District Magistrate, Ludhiana

ATTESTED AS IDENTIFIED

NOTARY PUBLIC, LBN 12 2 NOV 2024



ਤਰੱਕ ਅਤੇ ਜਹਰੀ

ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਲੁਧਿਆਣਾ

(ਐਮ.ਏ ਸਾਖਾ)

ਸੇਵਾ ਵਿਖੇ

1. ਕਮਿਸ਼ਨਰ ਨਗਰ ਨਿਗਮ, ਲੁਧਿਆਣਾ।
2. ਵਾਤਾਵਰਣ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ, ਲੁਧਿਆਣਾ।
3. ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਡਰੇਨੇਜ-ਕਮ-ਮਾਇਨਿੰਗ ਅਤੇ ਜਿਓਟੈਕਨੀਕਲ ਡਵੀਜਨ, ਲੁਧਿਆਣਾ।
4. ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਸੀਵਰੇਜ ਬੋਰਡ, ਲੁਧਿਆਣਾ।

ਨੰ- 15315-18/ਐਮ.ਏ

ਮਿਤੀ - 02-03-2024

ਵਿਸ਼ਾ-

Compliance of Buddha Darya in NGT 225 of 2022 Nitin Dhiman Vs State of Punjab.

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਤੇ ਮਾਨਯੋਗ ਨੈਸ਼ਨਲ ਗ੍ਰੀਨ ਟ੍ਰਿਬਿਊਨਲ ਜੀ ਦੇ ਹੁਕਮਾਂ ਮਿਤੀ 13-05-2024 ਦੀ ਪਾਲਣਾ ਹਿੱਤ ਆਰਡਰ ਦੀ ਕਾਪੀ ਆਪ ਨੂੰ ਅਗਲੇਰੀ ਜੇਤੀਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਅਤੇ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਵਿਸ਼ਾ ਐਕਤ ਕੇਸ ਵਿੱਚ ਮਾਨਯੋਗ ਅਦਾਲਤ ਦੇ ਹੁਕਮਾਂ ਮਿਤੀ 13-05-2024 ਦੇ ਖੇਡ 4 ਅਨੁਸਾਰ ਪਾਣੀ ਦੇ ਸੈਪਲਾਂ ਦੀ ਚੈਕਿੰਗ ਕਰਕੇ ਮਾਨਯੋਗ ਐਨ.ਜੀ.ਟੀ ਦੇ ਹੁਕਮਾਂ ਦੀ ਪਾਲਣਾ ਯਕੀਨੀ ਬਣਾਈ ਜਾ ਸਕੇ ਜੀ।

ਇਸ ਨੂੰ ਪਰਮ ਅਭਿੰਤ ਇੰਤੀ ਜਾਵੇ ਜੀ।

(ਨੱਥੀ ਉਕਤ ਅਨੁਸਾਰ)

ਦਾ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,  
ਲੁਧਿਆਣਾ

ਪਿੱਠ ਅੱਕਣ ਨੰ- 15319 ਐਮ.ਏ

ਮਿਤੀ- 02-03-2024

ਇਸ ਦਾ ਇੱਕ ਉਤਾਰਾ ਪੀ.ਏ ਟੂ ਡੀ.ਸੀ ਅਤੇ ਸਟੈਨੋ ਟੂ ਏ.ਡੀ.ਸੀ ਨੂੰ ਅਫਸਰਾਨ ਸਾਹਿਬਾਨ ਦੀ ਸੂਰਾ ਹਿੱਤ।

For Deputy Commissioner  
Ludhiana

ਦਾ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,  
ਲੁਧਿਆਣਾ

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ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ  
PUNJAB POLLUTION CONTROL BOARD

www.ppcb.punjab.gov.in



No. 13/11/2024

Dated 13/11/2024

To

The Deputy Commissioner,  
Ludhiana.

**Sub:** Compliance of Buddha dariya in NGT's O.A. no. 225 of 2022 Nitin Dhiman v/s State of Punjab & O.A. No. 546 of 2024.

**Ref:** Your office letter no. 15315-18/M.A. dated 02.08.2024.

In pursuance of the directions received from your good office, monitoring of Budha Dariya was carried out on August 6, 2024, and August 9, 2024. As desired, for third party monitoring, Punjab Biotechnology Incubator, Mohali (PBTI) was also engaged for the said monitoring. As per the directions of District Administration, dyeing industries of Ludhiana attached with 3 CETPs as well as scattered industries agreed and voluntarily closed their units during sampling on 09.08.2024. The sampling was conducted at various locations across the city as well as on the upstream and downstream points including that at Walipur where Budha Nallah merges with River Satluj. Results have been received from PBTI as well as PPCB Labs and are tabulated as per Annexure-A.

2. Results have been scientifically examined by the Board to check the impact of the discharge of effluents of dyeing industries into the Budha Nallah. The observations are recorded herein below:

- i. On analyzing the results of sampling at Khasi Kalan pully i.e. the point where the Buddha Nallah enters the city, the Basic parameters such as BOD, COD have shown a considerable decline on 09.08.2024 in comparison to 06.08.2024.
- ii. BOD and COD value were reduced from 33 mg/l & 185 mg/l (06.08.2024) to 13 mg/l & 80 mg/l (09.08.2024) and not only there is 60% reduction BOD, COD and color was observed.
- iii. However, total Coliform (T.Coli) parameter which has no relation with the dyeing industries has also been observed to be reduced from 3,45,000 to 1,20,000 MPN/100ml.
- iv. Similarly, F.Coli reduced from 2,78,000 to 60,000 MPN/100ml. This clearly shows that the condition of Buddha Nallah as on 09.08.2024 was not identical to the conditions during sampling held on 06.08.2024 before entering the City itself.
- v. It is pertinent to mention here that all the textile dyeing industries which are connected to Buddha Nallah through CETPs/Sewerage system are located downstream to this point and few industries located upstream have their own irrigation network and have no outlet in Buddha Nallah directly or indirectly.

Received  
on 18-11-2024

For Deputy Commissioner  
Ludhiana

For Deputy Commissioner  
Ludhiana

- vi. Further these upstream units were in operation on both the days. This aberration may be attributed to difference of flow rate, discharge from STPs, village ponds, dairies and drains located upstream of the point and other untapped sources or any other source.
  - vii. The quality and quantum of the effluent being discharged on 06.08.2024 and 09.08.2024 from various sources may not be identical on the day of sampling.
  - viii. Similar reduction in Total Coliform from 5,42,000 on 06.08.2024 to 2,60,000 on 09.08.2024 has been observed at Walipur Kalan. Since total Coliform has no relation with industrial effluent, as such the reduction in Total Coliform both at upstream point at Khasi Kalan before entering the city and at Walipur Kalan after leaving the city indicates clearly that the condition of Buddha Nallah on the respective days of sampling was not identical.
  - ix. Further, no flow measurement of Buddha Nallah at the time of sampling on 06.08.2024 and 09.08.2024 are available and therefore, comments on the significant difference between the parameters like BOD, COD, T.Coli etc. cannot be given.
  - x. There are anomalies like increase in certain parameters at some locations, which are difficult to correlate with the physical condition.
3. The observations and finding recorded and explained herein above clearly indicate that water in Buddha Nallah was having dilution to such an extent on the date of sampling in comparison to other days for which comments cannot be offered and logical conclusion cannot be drawn.

DA/As above

12/11/2024  
Environmental Engineer,  
Punjab Pollution Control Board, Ludhiana

For Deputy Commissioner  
Jalandhar



Category	2010				2011				2012				2013				2014				2015			
	PR1	PR2	PR3	PR4	PR1	PR2	PR3	PR4	PR1	PR2	PR3	PR4	PR1	PR2	PR3	PR4	PR1	PR2	PR3	PR4	PR1	PR2	PR3	PR4
Adults & Senior Pkts	166	145	131	108	166	145	131	108	166	145	131	108	166	145	131	108	166	145	131	108	166	145	131	108
Children (1-17 Years) in 5 Pkts	176	127	116	93	176	127	116	93	176	127	116	93	176	127	116	93	176	127	116	93	176	127	116	93
Senior Pkts	210	203	131	83	210	203	131	83	210	203	131	83	210	203	131	83	210	203	131	83	210	203	131	83
Waterman Lane Pkts	440	539	1	44	440	539	1	44	440	539	1	44	440	539	1	44	440	539	1	44	440	539	1	44
Family (4 People) 1 Head	1170	442	44	11	1170	442	44	11	1170	442	44	11	1170	442	44	11	1170	442	44	11	1170	442	44	11
Large Water Pkts	1202	440	14	44	1202	440	14	44	1202	440	14	44	1202	440	14	44	1202	440	14	44	1202	440	14	44
Waterman Water Pkts (44)	442	440	44	44	442	440	44	44	442	440	44	44	442	440	44	44	442	440	44	44	442	440	44	44
Small (1 Person) Pkts	431	472	11	14	431	472	11	14	431	472	11	14	431	472	11	14	431	472	11	14	431	472	11	14
Waterman Pkts	795	409	14	14	795	409	14	14	795	409	14	14	795	409	14	14	795	409	14	14	795	409	14	14
Waterman Pkts	1188	542	14	14	1188	542	14	14	1188	542	14	14	1188	542	14	14	1188	542	14	14	1188	542	14	14
Waterman Pkts	1644	549	14	14	1644	549	14	14	1644	549	14	14	1644	549	14	14	1644	549	14	14	1644	549	14	14
Water Pkts	740	528	14	14	740	528	14	14	740	528	14	14	740	528	14	14	740	528	14	14	740	528	14	14

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For Deputy Commissioner  
Lakshmi



	1990			1991			1992			1993			1994			1995		
	Q1	Q2	Q3	Q1	Q2	Q3	Q1	Q2	Q3	Q1	Q2	Q3	Q1	Q2	Q3	Q1	Q2	Q3
Other Value Pkg	80%	82%	85%	80%	82%	85%	80%	82%	85%	80%	82%	85%	80%	82%	85%	80%	82%	85%
Production of CTRG Order in Paper	1.1	82%	2.0000	1.1	82%	2.0000	1.1	82%	2.0000	1.1	82%	2.0000	1.1	82%	2.0000	1.1	82%	2.0000
Other Pkg	1.3	3.9	54.0000	1.3	3.9	54.0000	1.3	3.9	54.0000	1.3	3.9	54.0000	1.3	3.9	54.0000	1.3	3.9	54.0000
Other Pkg	2.4	3.4	54.0000	2.4	3.4	54.0000	2.4	3.4	54.0000	2.4	3.4	54.0000	2.4	3.4	54.0000	2.4	3.4	54.0000
Production of Paper CT Bond	3.5	3.3	64.0000	3.5	3.3	64.0000	3.5	3.3	64.0000	3.5	3.3	64.0000	3.5	3.3	64.0000	3.5	3.3	64.0000
Other Paper Pkg	5.8	3.8	92.0000	5.8	3.8	92.0000	5.8	3.8	92.0000	5.8	3.8	92.0000	5.8	3.8	92.0000	5.8	3.8	92.0000
Other Paper Pkg, L&H	1.7	3.8	92.0000	1.7	3.8	92.0000	1.7	3.8	92.0000	1.7	3.8	92.0000	1.7	3.8	92.0000	1.7	3.8	92.0000
Other Paper Pkg	2.2	4.9	92.0000	2.2	4.9	92.0000	2.2	4.9	92.0000	2.2	4.9	92.0000	2.2	4.9	92.0000	2.2	4.9	92.0000
Other Paper Pkg	2.8	4.3	92.0000	2.8	4.3	92.0000	2.8	4.3	92.0000	2.8	4.3	92.0000	2.8	4.3	92.0000	2.8	4.3	92.0000
Other Pkg	2.4	7.9	92.0000	2.4	7.9	92.0000	2.4	7.9	92.0000	2.4	7.9	92.0000	2.4	7.9	92.0000	2.4	7.9	92.0000
Other Pkg	3	5.1	92.0000	3	5.1	92.0000	3	5.1	92.0000	3	5.1	92.0000	3	5.1	92.0000	3	5.1	92.0000
Other Pkg	2.4	6.6	92.0000	2.4	6.6	92.0000	2.4	6.6	92.0000	2.4	6.6	92.0000	2.4	6.6	92.0000	2.4	6.6	92.0000

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*For Office Use Only*  




ਤਰੰਤ ਅਤਿ ਜਰੂਰੀ  
ਐਨ.ਜੀ.ਟੀ ਕੇਸ

## ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਲੁਧਿਆਣਾ

(ਐਮ.ਏ ਸ਼ਾਖਾ)

ਸੇਵਾ ਵਿਖੇ

- ਕਮਿਸ਼ਨਰ, ਨਗਰ ਨਿਗਮ, ਲੁਧਿਆਣਾ (ਨੁਮਾਇੰਦਾ)।
- ਜਿਲ੍ਹਾ ਮਾਲ ਅਫਸਰ, ਲੁਧਿਆਣਾ(ਡੀ.ਆਰ.ਏ ਸ਼ਾਖਾ)।
- ਸੁਪਰਡੈਂਟ ਇੰਜੀਨੀਅਰ, ਨਗਰ ਨਿਗਮ, ਲੁਧਿਆਣਾ।
- ਸੀਨੀਅਰ ਵਾਤਾਰਵਣ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ, ਲੁਧਿਆਣਾ।
- ਵਾਤਾਰਵਣ ਇੰਜੀਨੀਅਰ, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ, ਲੁਧਿਆਣਾ। (ਸਬੰਧਤ ਆਰ ਓ)

ਨੰ-24647-52/ਐਮ.ਏ

ਮਿਤੀ - 18-11-2024

**ਵਿਸ਼ਾ-** Meeting Regarding NGT Original Application No. 225 of 2022 & 546 of 2024 (In Ref. Nitin Dhiman Vs State of Punjab & Ors.) and O.A 289 of 2023 Carcass Plant.

ਉਪਰੋਕਤ ਵਿਖੇ ਸਬੰਧੀ ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਲੁਧਿਆਣਾ ਜੀ ਵੱਲੋਂ ਵਿਸ਼ਾ ਅੰਕਿਤ ਕੇਸ ਦੇ ਸੰਬੰਧ ਵਿੱਚ ਇੱਕ ਮੀਟਿੰਗ ਮਿਤੀ 19.11.2024 ਦਿਨ ਮੰਗਲਵਾਰ ਨੂੰ ਸਮਾਂ 04.00 ਵਜੇ ਦੁਪਹਿਰ, ਉਨ੍ਹਾਂ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੇਠ ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਲੁਧਿਆਣਾ ਵਿੱਖੇ ਰੱਖੀ ਗਈ ਹੈ। ਇਸ ਮੀਟਿੰਗ ਵਿੱਚ ਉਕਤ ਕੇਸ ਨਾਲ ਸਬੰਧਿਤ ਜਰੂਰੀ ਮੁੱਦੇਆ ਤੇ ਵਿਚਾਰ ਵਟਾਂਦਰਾ ਕੀਤਾ ਜਾਣਾ ਹੈ।

ਇਸ ਲਈ ਆਪ ਜੀ ਨੂੰ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਉਕਤ ਮੀਟਿੰਗ ਵਿਚ ਸਮੇਤ ਹਿਕਾਰਤ (ਲੋੜੀਂਦੀ ਰਿਪੋਰਟ) ਸਮੇਂ ਸਿਰ ਵਾਜ਼ਰ ਹੋਣ ਦੀ ਕ੍ਰਿਪਾਲਤਾ ਕੀਤੀ ਜਾਵੇ ਜੀ।

ਇਸ ਨੂੰ ਪਰਮ ਅਗੇਤ ਦਿੱਤੀ ਜਾਵੇ ਜੀ।

  
ਵਾ: ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,  
ਲੁਧਿਆਣਾ

ਪਿਠਿ ਅੰਕਣ ਨੰ-24653-54/ਐਮ.ਏ

ਮਿਤੀ- 18-11-2024

ਇਸ ਦਾ ਉਤਾਰਾ ਪੀ.ਏ.ਫੂ ਡੀ.ਸੀ ਅਤੇ ਸਟੈਨੇ ਫੂ ਏ.ਡੀ.ਸੀ ਨੂੰ ਅਫਸਰਾਨ ਸਾਹਿਬਾਨ ਦੀ ਸੂਚਨਾ ਹਿੱਤ।

  
Deputy Commissioner  
Ludhiana

  
ਵਾ: ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,  
ਲੁਧਿਆਣਾ

289 of 2023 - Carcum Plat  
 Meeting Regarding N.G.T. 289 of 2023 dated 19.11.2024 (Dy. Ling. Unit) 81 of 2024 dated 19.11.2024

Sr. No.	Name and Department	Mob No.	Signature
1	Paramdeep Singh, Additional Commissioner MC, LDH	9878792001	
2	Jagan Singh, Tehsildar LDH	9878792008	
3	Gurmit Singh, XEN, P.P.C.B	9878792039	
4	Aaditya Darchalwal, Commissioner MC, LDH	9227198034	
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For Deputy Commissioner  
 Ludhiana



ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ - ਕਮ - ਜ਼ਿਲ੍ਹਾ ਮੈਜਿਸਟਰੇਟ, ਲੁਧਿਆਣਾ  
**OFFICE OF THE DEPUTY COMMISSIONER - CUM -**  
**DISTRICT MAGISTRATE, LUDHIANA**  
 (M.A Branch)

To

Senior Environmental Engineer  
 Punjab Pollution Control Board  
 Ludhiana.

No. 24671 /M.A

Dated, 19.11.2024

Sub. Regarding Coordination with External Experts for Final Report.

Ref. No. 2296 Dated 13.11.2024 from Environmental Engineer, Punjab Pollution Control Board, Ludhiana.

With Reference to above cited Subject, this office has received report from Environmental Engineer, Punjab Pollution Control Board, Ludhiana vide letter no. 2296 dated 13.11.2024 on 18.11.2024 in which PPCB has stated that the observations and finding recorded and explained herein above clearly indicate that water in Buddha Nallah was having dilution to such an extent on the date of sampling in comparison to other days for which comments cannot be offered and logical conclusions cannot be drawn.

As per your communication, it has been conveyed that the reports submitted so far are inconclusive. In this regard, you are hereby directed to coordinate or contact, at your level, with IITs (Ropar etc) or any other external institution/agency of repute to obtain a final conclusion or expert comments on the matter. This exercise is critical to facilitate necessary action at the earliest. Kindly ensure expeditious completion of this process and submit the final findings to this office at the earliest.

You are also directed to request experts from such reputed institutes to visit the site, if deemed necessary, to verify the findings. So the necessary action based on findings can be taken by the department concerned.

Your prompt action in this regard will be appreciated.

  
 Deputy Commissioner  
 Ludhiana.

Endst No. 24672 /M.A

Dated. - 19.11.2024

A copy of above is forwarded to Environmental Engineer, Punjab Pollution Control Board, Ludhiana. for necessary action at earliest.

  
 For Deputy Commissioner  
 Ludhiana

  
 Deputy Commissioner  
 Ludhiana.